

In the National Company Law Tribunal, Jaipur

Item No. 110

CP No. (IB)- 74/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Anand Kumar Gupta

.....Applicant/Petitioners

VS.

Adelson Pharma Pvt. Ltd.

.....Respondent

Order delivered on 12.12.2019

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER

SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Mudit Manohar, Adv.
Ankit Juneja, Adv.

For Respondent(s) : Susshil Daga, Adv.

ORDER

Heard the submissions made by the counsels for both the parties. Counsels for both the parties are directed to submit a short synopsis of points on which they have argued today, not exceeding more than three pages along with legal decisions/judgements on which they would like to place reliance in support of their submissions. Order in this matter is reserved.

Sd-

**(RAGHU NAYYAR)
TECHNICAL MEMBER**

Sd-

**(P. S. N. PRASAD)
JUDICIAL MEMBER**